

ITEM NO.63

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 116419/2021 - EXEMPTION FROM FILING O.T.; IA No. 86707/2021 - EXEMPTION FROM FILING O.T.; IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 11277-11280/2021 (XI)

SLP(C) No. 11261-11262/2021 (XI)

SLP(C) No. 20938-20941/2021 (XI)

Date : 13-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Huzefa Ahmed, Sr. Adv.
 Mr. Ashwarya Sinha, AOR
 Ms. Apoorva Tiwari, Adv.
 Mr. Aditya Malhotra, Adv.

Mr. Rahul Pratap, AOR

For Respondent(s) Mr. S R Singh, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Arun Kumar Singh, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Kamalendra Mishra, AOR

Mr. M. A. Chinnaamy, AOR
Mr. C Raghavendren, Adv.
Mrs. C Rubavathi, Adv.
Mr. Ch. Leela Sarveswar, Adv.
Mr. Saurabh Gupta, Adv.

Mr. Siddharth, AOR
Mr. Anshul Saxena, Adv.
Mr. Harshit Manwani, Adv.

Mr. Arun Kr. Singh, Adv.
Mr. Kamalendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List for final disposal on 20.09.2024 at 2.00P.M..

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)